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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

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New Delhi, Dated the 04 August, 2011

Sub: Inclusion of ICD Merripalem Guntur District, (AP) as a Port of Registration under Para 4.19 of HBP v.1

In exercise of powers conferred under Para 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.1), 2009-14:-

1. The following Port shall be added at the end of ICDs in paragraph 4.19 related to "Port of Registration".

ICDs: ICD Merripalem, Guntur District, (AP)

Effect of the Public Notice: ICD Merripalem, Guntur District, (AP) is included under para 4.19 of HBP v.1 for availing export promotion benefits.

Sd/-
Anup K.Pujari
Director General of Foreign Trade
E-mail : dgft@nic.in

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